

From,
Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, State Judiciary Uttarakhand.
2. Principal Judge/ Judges, Family Courts, State Judiciary Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, H.N. 23/16, Circular Road, Dalanwala, Dehradun.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

C.L. No. 22/UHC/Admin.A/2023

Dated: September 05, 2023.

Sub: Arrangement of Business by the Presiding Officers.

Sir/Madam,

With regard to the subject noted above, and in continuation of Circular Letter No. 6392/Admin.A/UHC/2002 dated 20.12.2002, I am directed to communicate the directions issued by the Hon'ble Court that Presiding Officers shall arrange the business of their respective Courts so as to supply the work for the full-time of their dais sittings, as provided in Rule 10 of General Rules (Civil), 1957.

Yours sincerely,

(Anuj Kumar Sangal)
Registrar General

No. 4960/UHC/Admin.A/2023

Dated: September 05, 2023.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Joint Registrar/Deputy Registrars/Librarian/Assistant Registrar (Inspection Section).
6. Deputy Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
7. Guard File.

Registrar General